

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 30, 2007

No. 131 /JR(S)/2007

Sri **Amit Pal Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Judge Small Causes Court, Agra vice Sri Mohan Lal Vishwakarma.

No. 132 /JR(S)/2007

Sri **Mohan Lal Vishwakarma**, Judge Small Causes Court, Agra to be Chief Judicial Magistrate, Agra vice Sri Shamshul Haq.

No. 133 /JR(S)/2007

Sri **Shamshul Haq**, Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Agra vice Sri Mittar Pal Singh.

No. 134 /JR(S)/2007

Sri **Mittar Pal Singh**, Civil Judge, Senior Division, Agra to be Special Chief Judicial Magistrate, Agra vice Sri Daya Ram-V.

No. 135 /JR(S)/2007

Sri **Daya Ram-V**, Special Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Agra vice Smt. Adesh Nain.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 136 /JR(S)/2007

Smt. **Adesh Nain**, Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 137 /JR(S)/2007

Sri **Shiv Shankar Prasad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Judge Small Causes Court, [Sitapur](#) vice Sri Surendra Prasad Yadav.

No. 138 /JR(S)/2007

Sri **Surendra Prasad Yadav**, Judge Small Causes Court, [Sitapur](#) to be Chief Judicial Magistrate, [Sitapur](#) vice Ramayan Sharma.

No. 139 /JR(S)/2007

Sri **Ramayan Sharma**, Chief Judicial Magistrate, [Sitapur](#) to be Civil Judge, Senior Division, [Sitapur](#) vice Sri Sunil Kumar Yadav.

No. 140 /JR(S)/2007

Sri **Sunil Kumar Yadav**, Civil Judge, Senior Division, [Sitapur](#) to be Additional Chief Judicial Magistrate, [Sitapur](#) vice Sri Narendra Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Sitapur](#).

No. 141 /JR(S)/2007

Sri **Narendra Kumar Singh**, Additional Chief Judicial Magistrate, [Sitapur](#) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, [Sitapur](#).

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 114 /JR(S)/2007 Dated: Allahabad : April 30, 2007

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Agra & [Sitapur](#). (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Agra & [Sitapur](#). (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**